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Title : Regarding inclusion of Palmolein Oil in tariff rate quota and permission to import palmolein.

SHRIMATI JAYABEN B. THAKKAR (VADODARA): Thank you for permitting me to raise a very important matter of my State which is inclusion of Palmolein oil in tariff rate quota and permission to import palmolein. The Government of Gujarat had suggested, *vide* letter dated 16<sup>th</sup> January, 2003, to the Deputy Prime Minister, Minister of Food, Minister of Finance and Commerce, for inclusion of Palmolein oil in tariff rate quota of Director-General of Foreign Trade and permission to import 1800 tonnes of Palmolein for distribution to the poor families of PDS. I urge the Union Government to review, consider and accord early approval and sanction for the same thing.